

16th January, 1967, to explore ways and means of stepping up the export potential of specified engineering and chemical industries.

(b) 132.

(c) The final recommendations of the Team have not so far been received by Government.

Railway Lines in Haryana

*191 Shri Abdul Ghani Dar: Will the Minister of Railways be pleased to state

(a) the total mileage of railway line which is proposed to be set up in Haryana in the Fourth Plan and the names of the places where these railway lines are to be set up, and

(b) the details of the proposal forwarded by the State Government of Haryana in this connection?

The Minister of Railways (Shri C. M. Poonacha): (a) The proposals for construction of new railway lines during the Fourth Plan have not yet been finished

(b) No proposals for construction of new lines during the Fourth Plan have been received from the new State Government of Haryana, so far. However, Gohana-Panipat (Restoration) was proposed by the erstwhile Punjab Government.

Closure of Textile Mills

*192 Shri K. Ramani:
Shri C. K. Chakrapani:
Shri Umanath:
Shrimati Susela Gopalan:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Commerce be pleased to state:

(a) the total number of textile mills that remained closed during February, 1967;

(b) the total number of mills closed in Madras State on account of (i) shortage of cotton, (ii) financial crisis and (iii) mismanagement during this period;

(c) the total number of workers rendered jobless as a result of this

crisis; and

(d) The steps taken to avert the crisis?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi):

(a) Twentyeight.

(b) Seven—four for financial reasons, Two on account of labour strike and one due to power shortage, and none due to shortage of cotton.

(c) 31,640.

(d) Whenever necessary, an investigation under Section 15 of Industries (Development & Regulation Act is instituted and, on the basis of the investigation reports, action is taken in suitable cases, in consultation with the State Government to resume working of closed mill by the appointment of Authorised Controller/Authorised Agents, under Section 18A of the Act. Financial assistance is also provided in deserving cases on the merits of each case.

Idle Capacity in Engineering Industry

193 Shri S. S. Kothari: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that idle capacity in engineering industry has increased during the last year due to paucity of orders; and

(b) if so, the steps being taken to relieve the industry of its difficulties?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). Yes in the case of a few industries. In such cases the Industries have been advised to diversify or are themselves diversifying their production to cover other goods.

Railway Wagons

*194. Shri Indrajit Gupta: Will the Minister of Railways be pleased to state:

(a) whether there has been a drastic reduction in the orders placed for Railway wagons with firms like M/s.